

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER : CA/ /2014**

**PETITION NUMBER : TCP/36/2016**

**NAME OF THE PETITIONER(S) : G.L. Consultants Private Limited**

**NAME OF THE RESPONDENT(S) : Q.A. Software India Private Limited & 5 others**

**UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T.K. Bhaskar  
Atul Jain

counsel for Petitioner



2. ~~S. VARSHA~~  
S. VARSHA

Counsel for  
Respondents



**ORDER**

Counsel representing both the parties are present. Counsel for respondents submitted that a proposal for compromise has been made and copy of the same is furnished to the other side. Counsel for petitioner prayed time to seek instructions from the client. Time extended at request. Put up on **13.07.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)